

[Shri B. Gopala Reddy]

each of the following papers:—

- (i) List of concerns to which exemption under section 56-A of the Indian Income-tax Act, 1922 was granted during the year 1958-59. [Placed in Library. See No. LT-2008/60.]
- (ii) Agreement between the Governments of India and Denmark for the avoidance of double taxation of income published in Notification No. G.S.R. 316, dated the 9th March, 1960. [Placed in Library. See No. LT-2009/60.]

## ESTIMATES COMMITTEE

### SEVENTY-SECOND REPORT

**Shri Dasappa** (Bangalore): I beg to present the Seventy-second Report of the Estimates Committee on action taken by Government on the recommendations contained in the Forty-second Report of the Estimates Committee (First Lok Sabha) on the Ministry of Community Development—CPA Part III.

## CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

### CLOSURE OF TEXTILE FACTORIES IN LUDHIANA

**Mr. Speaker:** Now, there is a calling attention notice, Shri Ajit Singh Sarhadi. The hon. Member is absent. Then, Shri Braj Raj Singh. He is also absent. Since neither of them is present here, the hon. Minister may lay the statement on the Table of the House.

**The Minister of Finance (Shri Morarji Desai):** I beg to lay the

statement on the Table of the House. [See Appendix II, annexure No. 89].

12.14 hrs.

## DEMANDS FOR GRANTS—Contd.

### MINISTRY OF FOOD AND AGRICULTURE— contd.

**Mr. Speaker:** The House will now resume further discussion and voting on the Demands for Grants under the control of the Ministry of Food and Agriculture. Shrimati Renu Chakravartty who was in possession of the House may kindly continue her speech.

**Shrimati Renu Chakravartty** (Basirhat): What I was trying to place before the House was the serious situation arising out of the...

**Mr. Speaker:** The hon. Member has already taken 19 minutes.

**Shrimati Renu Chakravartty:** I have taken only 18 minutes.

**Mr. Speaker:** Anyhow, that does not matter.

**Shrimati Renu Chakravartty:** I shall finish within half an hour.

I had already stated in my earlier speech that prices were going up. The hon. Minister, when he met me, told me that he would completely refute this fact by facts and figures. I would be very glad if he could do so. As far as the outside market is concerned, we know that prices are prevailing high, but when we go and look up the prices given in the books supplied to us by Government, often, we cannot exactly find whether they are really going up. But, when I looked into even these figures, I find that even in the index of wholesale prices of cereals, this rising trend is shown in January. That is the point that I would like to urge. The point is not to show that it was high in